

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1337 of 2019

IN THE MATTER OF:

Pegasus Asset Reconstruction Pvt. Ltd.

...Appellant

Versus

Yashomati Hospitals Pvt. Ltd.

...Respondent

For Appellant: Shri Dinkar Singh, Advocate

**For Respondent: Ms. Anini Debbarman and Shri Balaji Srinivasan,
Advocates**

ORDER

10.01.2020 At request by Learned Counsel for Respondent No.1 for
filing Reply, the Registry is directed to list the matter on 04.02.2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md